

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins.) No.596-597 OF 2019

IN THE MATTER OF:

MTR Foods Pvt. Ltd. ...Appellant

Versus

**Ashish Kanodia,
RP of the Maiyas Beverages and Food Pvt. Ltd. ...Respondent**

**For Appellant: Mr. Tine Abraham & Mr. Pranjal Mehta,
Advocates**

**For Respondent: Mr. Abhijeet Sinha, Mr. Sahil Raveen, Mr.
Rahul**

**Kukreja, Mr. Amit Agarwal, Advocates (R-1)
Mr. Swapnil Gupta, Advocates for (R-2).
Mr. Dhruv Dewan and Ms. Harshita Choubey,
Advocates (R-4)
Mr. Nikhi Nayyar & Mr. Amrutanshu Dash,
Advocates (R-4)
Mr. Jitendra, Advocate (R-5)**

With

Company Appeal (AT) (Ins.) No.598-600 OF 2019

IN THE MATTER OF:

Peepul Capital Fund III LLC ...Appellant

Versus

**Ashish Kanodia,
RP of the Corporate Debtor & Ors. ...Respondents**

**For Appellant: Mr. Darpan Wadhwa, Sr. Advocate with Mr.
Nakul Sachdeva & Mr. Aakarshan Sahay,
Advocates**

**For Respondents: Mr. Abhijeet Sinha, Mr. Sahil Raveen, Mr.
Rahul Kukreja, Mr. Amit Agarwal, Advocates
(R-1)
Mr. Swapnil Gupta & Mr. N. Singh, Advocates
(R-2)
Mr. Nikhil Nayyar & Mr. Amrutanshu Dash
Advocates for (R-3)**

Contd/-.....

With

Company Appeal (AT) (Ins.) No.791 OF 2019

IN THE MATTER OF:

Shetron Ltd.

...Appellant

Versus

Maiyas Beverages and Food Pvt. Ltd. & Ors.

...Respondents

For Appellant:

**Ms. Purti Marwaha Gupta, Ms. Henna George
& Ms. Twisha Issar, Advocates**

For Respondent:

**Mr. Sahil Raveen, Mr. Rahul Kukreja and Mr.
Amit Agarwal, Advocates for RP
Mr. Nikhil Nayyar & Mr. Amrutanshu Dash
Advocates for (R-4)**

ORDER

13.02.2020: Counsel for Appellant in CA 791/2019 heard. Counsel for Appellant in CA 598-600/ 2019 partly heard.

For further arguments, list the Appeals as part-heard before this Bench on **20th February, 2020 at 2:00 P.M.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

/sm/md